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Title: Need to establish a Bench of Supreme Court at Nagpur, Maharashtra

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, for quite sometime past there have been demands for the setting up of a permanent Bench of the hon'ble Supreme Court at a place other than Delhi to enable the people to pursue their cases in the highest Court of Justice without spending much time and money which they have otherwise to do coming to the capital for the purpose.

Nagpur which is the second capital of Maharashtra and the geographical capital of the country, is the fastest growing city, has immense potential due to its central location for trade and distribution as well as logistics. Within the country it is well connected with more than hundred cities by road, rail and air. There is no other city in the country which is so centrally located as is Nagpur.

Having all these facilities, I would urge upon the Government to consider setting up of a permanent Bench of the Supreme Court at Nagpur which will facilitate people from all the States to have an easy access to the highest Court to pursue their cases.